

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 536/252/PB/2018

In the matter of:

ECAK Consultants Pvt. Ltd.
Vs.
ROC & another

.....Appellant

....Respondent

Under Section: 252.

Order delivered on 27.07.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant
For the Respondent
For the IT

: Mr. C. L. Shah, CA
: Mr. Shobit Srivastava, Advocate
: Mr. Ajit Sharma, Mr. Adnan Siddiqui,
Adv.

ORDER

Learned counsel for the income tax and learned Deputy Registrar
undertakes to file reply within three weeks. For further
consideration on 30.08.2018.

—SID—

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh